

## RAJYA SABHA

*Thursday, the 20<sup>th</sup> March, 2025/29 Phalgun, 1946 (Saka)*

*The House met at eleven of the clock,*

*MR. CHAIRMAN in the Chair.*

### PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

- I. **Notification of the Ministry of Science and Technology**
- II. **Report and Accounts (2023-24) of TDB, New Delhi and related papers**
- III. **Notifications of the Ministry of Personnel, Public Grievances and Pensions**
- IV. **Report and Accounts (2023-24) of IIPA, New Delhi and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY;  
AND THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC  
GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Science and Technology (Department of Science and Technology) Notification No. ANRF/Z-01/REGULATIONS/2024., dated the 11<sup>th</sup> February, 2025, publishing the Anusandhan National Research Foundation Regulations, 2025, under Section 25 of the Anusandhan National Research Foundation Act, 2023.

[Placed in Library. See No. L.T. 2358/18/25]

II. (1) A copy each (in English and Hindi) of the following papers, under Section 14 of the Technology Development Board Act, 1995: -

(a) Twenty-eighth Annual Report and Accounts of the Technology Development Board (TDB), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2262/18/25]

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training),

under sub-section (2) of Section 3 of the All-India Services Act, 1951: -

- (1) G.S.R. 6(E)., dated the 3<sup>rd</sup> January, 2025, publishing the Indian Administrative Service (Fixation of cadre Strength) Amendment Regulations, 2025.
- (2) G.S.R. 7(E)., dated the 3<sup>rd</sup> January, 2025, publishing the Indian Administrative Service (Pay) Amendment Rules, 2025.
- (3) G.S.R. 8(E)., dated the 3<sup>rd</sup> January, 2025, publishing the Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 2025.
- (4) G.S.R. 9(E)., dated the 3<sup>rd</sup> January, 2025, publishing the Indian Police Service (Pay) Amendment Rules, 2025.
- (5) G.S.R. 78(E)., dated the 27<sup>th</sup> January, 2025, publishing the Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 2025.
- (6) G.S.R. 79(E)., dated the 27<sup>th</sup> January, 2025, publishing the Indian Administrative Service (Pay) Second Amendment Rules, 2025.
- (7) G.S.R. 116(E)., dated the 4<sup>th</sup> February, 2025, publishing the Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 2025.
- (8) G.S.R. 117 (E)., dated the 4<sup>th</sup> February, 2025, publishing the Indian Administrative Service (Pay) Third Amendment Rules, 2025.

[Placed in Library. For (1) to (8), see No. L.T. 2358A/18/25]

IV. A copy each (in English and Hindi) of the following papers: -

- (a) Seventieth Annual Report and Accounts of the Indian Institute of Public Administration (IIPA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Summary of the Annual Report of the above Institute for the year 2023-24.

[Placed in Library. See No. L.T. 2263/18/25]

#### **Report and Accounts (2022-23) of IIAC, New Delhi and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the India International Arbitration Centre (IIAC), New Delhi, for the year 2022-23.
- (b) Review by Government on the working of the above Centre.